

people have gone to Jammu, it does not mean that they are running away out of fear. Somebody said that they are cowards and they are running off to Jammu. This is the time when the Durbar sits in Jammu, not in Srinagar.

So I agree that all the leading political workers of different parties, including those who were candidates in the elections, must continue to be provided with adequate security. There is no doubt about it. I will do my best to see that these measures are carried out and I will come back to the House with a statement after getting adequate information.

MR. DEPUTY SPEAKER: The House stands adjourned to meet again at 2.15 p.m.

13.16 hrs.

The Lok Sabha then adjourned for Lunch till fifteen minutes past Fourteen of the Clock.

14.20 hrs.

The Lok Sabha reassembled after lunch at Twenty Minutes past Fourteen of the Clock.

(MR. DEPUTY SPEAKER IN THE CHAIR)

MATTERS UNDER RULE 377

(i) **Need to expedite opening of a Central School at Mandsaur in Madhya Pradesh**

[Translation]

DR. LAXMINARAYAN PANDEY (Mandsaur) : Mr. Deputy Speaker, Sir, in view of the persistent demand of the Central Government employees and with a view to provide educational facilities to their children, the Human Resources Development Ministry was requested to open a Kendriya Vidyalaya in the Mandsaur city in Madhya Pradesh. Holding the demand to be genuine, an ad hoc permission was given for opening a Kendriya Vidyalaya. But even in the current academic session, the Kendriya Vidyalaya was not opened causing immense problems to the employees.

Generally, the Central Government employees are transferred from one State to another. Kendriya Vidyalaya are suitable for the uninterrupted study of their children, because of uniform syllabus. It was due to this reason sanction was given for opening of a Kendriya Vidyalaya in Mandsaur. The State Government has proposed to provide suitable land for this purpose. Therefore, it is my request to the Human Resource Minister to issue necessary directives for opening of Kendriya Vidyalaya.

(ii) **Need for Immediate Release of Funds to Rajasthan to Compensate for the heavy loss it suffered as a result of floods during last monsoon**

SHRI GIRDHARI LAL BHARGAVA (Jaipur) : Mr. Deputy Speaker, Sir, in Rajasthan, during the previous

monsoon, Bharatpur, Alwar and adjoining areas were ravaged by floods. The Central Government had sent a team to assess the damage. It has submitted its report. Similarly the sandy plains of Hanumangarh etc. were also effected by floods. The Central team had recommended providing assistance to the Rajasthan Government for this region also. But the sanctioned amount is yet to reach the State. The Prime Minister had surveyed the affected areas. But, even now the Central Government has not provided any amount to compensate the farmers, for their loss of houses and damage caused to their farms and crops, in both the floods. The only amount provided for this purpose was only that amount which is given each year to meet the severe drought situation.

The Central Government is requested to immediately provide funds to the Rajasthan Government to compensate for the loss suffered due to floods.

[English]

(iii) **Need for early completion of irrigation projects in Western Orissa**

DR. KRUPASINDHU BHOI (Sambalpur) : There has been an inordinate delay in tapping the irrigation potential available in Western Orissa. The delay in the construction of Upper Indravati Multipurpose Project has caused a lot of unrest in the minds of the people of Kalahandi, Bolangir and Koraput districts better known as KBK districts. The World Bank aided Indravati Project started some decades ago. This was specifically meant to provide adequate irrigation facility in the perennially drought-affected undivided Kalahandi District. Kalahandi would have been removed from the list of drought-prone districts, had the Indravati project been completed timely. Since the situation has gone from bad to worse and as the farmers in Kalahandi, Bolangir and Padampur sub-division of Bargarh District mainly depend on rain water for cultivation, the irrigation projects are required to be completed expeditiously.

The present drought of severe nature in these districts is caused due to inordinate delay in completing the irrigation projects proposed to be executed in these districts in Western Orissa. Unless these ongoing irrigation projects are completed, it will not be possible to improve the situation of farmers in those districts.

In view of the prevailing famine situation in Western Orissa, I demand that apart from completing all the minor irrigation projects in Western Orissa, Upper Suktel Projects should be completed as early as possible. At the same time, the Ong irrigation Project in Padmapur sub-division of Bargarh District should be finalised and posed for World Bank assistance so that the project is taken up at the earliest.

(iv) **Need to ensure proper maintenance and repairs of national highways in Bihar.**

[Translation]

SHRI RAM KRIPAL YADAV (Patna) : Mr. Deputy-Speaker, Sir, the condition of National Highways is poor